

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 19

IA 1912/2022 In CP(IB)1613/MB/2018

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 16.07.2024

NAME OF THE PARTIES: **TAXMANN PUBLICATIONS PVT LTD V/s**
INTERNATIONAL BOOK HOUSE PVT
LTD.

Section 9 of the Insolvency & Bankruptcy Code, 2016

ORDER

IA No. 1912/2022 –

1. Mr. Yash Jariwala, Advocate appeared for the Applicant.
2. Mr. Rohan Agrawal, Advocate a/w Ms. Abha Patel, Advocate i/b Fortis India Law appeared for the Respondent.
3. RP is directed to appear in person to explain his affidavit as well as query raised by this Bench.
4. List this IA on **05.08.2024** for further consideration.

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna